

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4303
ANSWERED ON 18TH JULY, 2019

AMARAVATI-ANANTAPUR EXPRESSWAY

4303. SHRI Y.S. AVINASH REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has started work on Amaravati-Anantapur Expressway;
- (b) if so, the details and the present status thereof;
- (c) whether any time-frame has been fixed for completion of the said expressway;
- (d) if so, the details thereof; and
- (e) the measures being taken by the Government to expedite the execution of the project for its early completion?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) The alignment of an Access Controlled Green Field Expressway connecting the new capital city of Amaravati to Anantapuramu in the State of Andhra Pradesh has been finalized with a length of approximately 384 kms. Government of Andhra Pradesh has agreed to transfer the government land free of cost and bear 50% of the cost of the land to be acquired. Further, the Government of Andhra Pradesh has also agreed to obtain requisite statutory clearances (i.e. environmental, forest, wildlife etc.) so that the approval / award of civil work / execution of work for the aforesaid expressway is taken up expeditiously. Land acquisition proceedings for the expressway have been initiated. The civil work on road stretch is taken up on completion of DPR, land acquisition, obtaining of statutory clearances, firming up of construction cost, tying up of funding requirements and requisite appraisal/approval.
